

16.
14.9.1993

RA 289/93 in Union of India
OA 1585/87 vs.
 R. L. Jussal

None appeared though called twice. The review application is against the order passed on an MP. The main case has been disposed of finally on 18.3.1993. Hence, this review application is dismissed.

Adice
(S. R. Adice)
Member (A)

Malimath
(V. S. Malimath)
Chairman

as